

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:477
ANSWERED ON:20.11.2007
GUJARAT MOTOR VEHICLES REGULATION BILL
Thakkar Smt. Jayaben B.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government of Gujarat had submitted the Gujarat Motor Vehicles (use of fuel) Regulation Bill to the Union Government for approval;
- (b) if so, the reasons for delay in approval; and
- (c) the time by when this Bill is likely to be approved?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI)

(a): Yes, Madam.

(b) & (c): The State Legislations are examined from three angles viz.

(i) repugnancy with Central Laws

(ii) deviation from National or Central Policy and

(iii) legal and constitutional validity. In the case of the Gujarat Motor Vehicles (Use of Fuel) Regulation Bill, 2005 there are policy issues, which need to be sorted out and therefore, no time-frame can be fixed.